

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

38

Application 76 & 5 Ors. / (MAH) / 2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: M/s. Phadnis Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

Application 76 & 5 Ors./73(4)/NCLT/MB/MAH/2017

None present. List this matter on 11.9.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)